

NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/2/2016  
NAME OF THE PETITIONER(S) : Shri Manohar K.L. and another  
NAME OF THE RESPONDENT(S) : Swadharma Swaraajya Sangha & 13 others  
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
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1. A.K. MYLSAMY }  
P.M. VASALA }

PETITIONERS

P.M. Valsala

2. MOHEET RATHOR

RESPONDENTS

Moheet

**ORDER**

Shri A K Mysamy, counsel for petitioner present. Counsel representing R3 to R5 called but absent. No representation. They are set ex parte. Counsel for petitioner reported that he has sent notices to R9 & R12. R9 is reportedly died. Notice to R12 is returned unserved. Counsel for petitioner is directed to send notice to R12 by way of publication in newspapers in the principal vernacular language and one in English having wider circulation in the district in which the office of the company is situated and file an affidavit by the next date of hearing. Time extended. Put up on 07.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)

bring LRs of R9  
on record  
and